

MINUTES OF MEETING No.15B/19 OF NORMS COMMITTEE -I (DES-I SECTION) HELD ON 20.03.2019

Meeting No. 15B/19 of the Norms Committee (NC-I) for the licensing year 2018-2019 was held on 20.03.2019 under the Chairmanship of Sh. R.P. Goyal, Additional Director General of Foreign Trade to consider the applications under Duty Exemption / Remission Schemes (Chapter-4) of the applicable Foreign Trade Policy and the Handbook of Procedures. The following Members of the Committee were present in the meeting: -

Sl.No	Name of the representatives & their Designation	Department
1.	Shri K.V.Tirumala., Deputy DGFT	DGFT, Udyog Bhawan
2.	Shri K.K. Tiwari	Industrial Adviser
3.	Shri S.K. Jain, D.O	DPIIT
4.	Shri V.C. Agarwal, consultant (Tech-III)	DGFT, Udyog Bhawan
5.	Shri Shaish Kumar, consultant (Tech-I)	DGFT, Udyog Bhawan
6.	Sh. Moin Afaque, Asst. DGFT	DGFT, Udyog Bhawan

Note:

1. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The scanned copies uploaded are to be accepted. The U.O. No. /O.M No. of the scanned copy is reflected in the minutes.
2. Wherever the Committee has fixed norms, the RAs should allow inputs as per wastage norms approved or as applied whichever is less.
3. All applications/representations/reply to the Deficiency letters etc. may be sent to NC-I at e-mail address- nc1.dgft@nic.in. All firms are also requested to mail/send their present valid email addresses so that correspondences can be made through email/ by Post.

MEETING NUMBER: 15B /80-ALC2/2018

MEETING DATE: 20.03.2019

The following cases were discussed in the meeting and decisions are stated below each case:

151	Case No.: 212/15/80-ALC2/2018	Party Name: SULZER PUMPS INDIA LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00554/AM19/	RLA File :03/95/040/00495/AM17/	Lic.No/Date:0310808135 28.09.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

152	Case No.: 47/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00389/AM19/	RLA File :02/24/040/00121/AM17/	Lic.No/Date:0210207054 30.09.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

153	Case No.: 48/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00390/AM19/	RLA File :02/24/040/00125/AM17/	Lic.No/Date:0210207055 30.09.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

154	Case No.: 236/15/80-ALC2/2018	Party Name: HAPPY RELIABLE SURGERIES PRIVATE LIMITED (OPC)	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00578/AM19/	RLA File :07/24/040/00215/AM17/	Lic.No/Date:0710110478 03.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

155	Case No.: 49/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00391/AM19/	RLA File :02/24/040/00070/AM17/	Lic.No/Date:0210207072 04.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

156	Case No.: 50/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00392/AM19/	RLA File :02/24/040/00078/AM17/	Lic.No/Date:0210207073 04.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

157	Case No.: 51/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File : 01/80/050/00393/AM19/	RLA File : 02/24/040/00130/AM17/	Lic.No/Date:0210207075 06.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

158	Case No.: 52/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File : 01/80/050/00394/AM19/	RLA File : 02/24/040/00132/AM17/	Lic.No/Date:0210207076 06.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

159	Case No.: 62/15/80-ALC2/2018	Party Name: DEE DEVELOPMENT ENGINEERS LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00404/AM19/	RLA File :05/23/040/00326/AM17/	Lic.No/Date:0510400112 17.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

160	Case No.: 53/15/80-ALC2/2018	Party Name: DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00395/AM19/	RLA File :04/24/040/00117/AM17/	Lic.No/Date:0410162395 19.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

161	Case No.: 54/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00396/AM19/	RLA File :02/24/040/00137/AM17/	Lic.No/Date:0210207091 19.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

162	Case No.: 55/15/80-ALC2/2018	Party Name: GARDNER AEROSPACE PRANITA PRIVATE LIMITED,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00397/AM19/	RLA File :07/24/040/00071/AM17/	Lic.No/Date:0710110536 19.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

163	Case No.: 137/15/80-ALC2/2018	Party Name: SERAP INDIA PRIVATE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00479/AM19/	RLA File :34/21/040/00378/AM17/	Lic.No/Date:3410042600 19.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

164	Case No.: 155/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00497/AM19/	RLA File :34/24/040/00206/AM17/	Lic.No/Date:3410042611 20.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

165	Case No.: 215/15/80-ALC2/2018	Party Name: FOWLER WESTRUP (INDIA) PVT LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File : 01/80/050/00557/AM19/	RLA File : 07/24/040/00201/AM17/	Lic.No/Date:0710110568 25.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

166	Case No.: 222/15/80-ALC2/2018	Party Name: FOWLER WESTRUP (INDIA) PVT LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00564/AM19/	RLA File :07/24/040/00204/AM17/	Lic.No/Date:0710110569 25.10.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

167	Case No.: 213/15/80-ALC2/2018	Party Name: SARA SAE PRIVATE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00555/AM19/	RLA File :61/24/040/00002/AM17/	Lic.No/Date:6110001380 09.11.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

168	Case No.: 56/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00398/AM19/	RLA File :02/24/040/00139/AM17/	Lic.No/Date:0210207162 30.11.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

169	Case No.: 57/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00399/AM19/	RLA File :02/24/040/00140/AM17/	Lic.No/Date:0210207163 30.11.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

170	Case No.: 58/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00400/AM19/	RLA File :02/24/040/00165/AM17/	Lic.No/Date:0210207164 30.11.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

171	Case No.: 59/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00401/AM19/	RLA File :02/24/040/00167/AM17/	Lic.No/Date:0210207166 30.11.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

172	Case No.: 60/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00402/AM19/	RLA File :02/24/040/00171/AM17/	Lic.No/Date:0210207167 30.11.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

173	Case No.: 64/15/80-ALC2/2018	Party Name: ABB INDIA LIMITED.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00406/AM19/	RLA File :07/21/040/00609/AM17/	Lic.No/Date:0710110775 13.12.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
174	Case No.: 214/15/80-ALC2/2018	Party Name: SARA SAE PRIVATE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00556/AM19/	RLA File :61/24/040/00004/AM17/	Lic.No/Date:6110001384 14.12.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
175	Case No.: 7/3/80-ALC2/2018	Party Name: MVS ENGINEERING LTD	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00007/AM19/	RLA File :05/24/040/00469/AM17/	Lic.No/Date:0510400930 26.12.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that information received from the firm was sent to MSME on 27.08.2019 and reminder I.D. on 07.03.2019 for their comments/ examinations. The committee decided to wait for comments. Case is deferred.			
176	Case No.: :262/15/80-ALC2/2018	Party Name: MAINI PRECISION PRODUCTS LIMITED,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00604/AM19/	RLA File :07/24/040/00284/AM17/	Lic.No/Date:0710110857 28.12.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
177	Case No.: 386/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00728/AM19/	RLA File :07/24/040/00292/AM17/	Lic.No/Date:0710110861 28.12.2016	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

178	Case No.: 380/15/80-ALC2/2018	Party Name: FOWLER WESTRUP (INDIA) PVT LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File : 01/80/050/00722/AM19/	RLA File : 07/24/040/00302/AM17/	Lic.No/Date:0710110914 05.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

179	Case No.: 26/23/80-ALC2/2016	Party Name: MITA INDIA PRIVATE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00529/AM17/	RLA File :05/24/040/00489/AM17/	Lic.No/Date:0510401181 06.01.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter raised by MSME has not been replied by the firm. The Committee decided to defer the case. Case is deferred.			

180	Case No.: 381/15/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00723/AM19/	RLA File :07/24/040/00343/AM17/	Lic.No/Date:0710110999 19.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

181	Case No.: 382/15/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00724/AM19/	RLA File :07/24/040/00344/AM17/	Lic.No/Date:0710111000 19.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

182	Case No.: 383/15/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00725/AM19/	RLA File :07/24/040/00347/AM17/	Lic.No/Date:0710111003 19.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

183	Case No.: 384/15/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00726/AM19/	RLA File :07/24/040/00345/AM17/	Lic.No/Date:0710111001 19.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

184	Case No.: 385/15/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File : 01/80/050/00727/AM19/	RLA File : 07/24/040/00346/AM17/	Lic.No/Date:0710111002 19.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

185	Case No.: 159/15/80-ALC2/2018	Party Name: EMPIRE INDUSTRIES	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00501/AM19/	RLA File :34/24/040/00304/AM17/	Lic.No/Date:3410042896 31.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

186	Case No.: 160/15/80-ALC2/2018	Party Name: EMPIRE INDUSTRIES	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00502/AM19/	RLA File :34/24/040/00305/AM17/	Lic.No/Date:3410042895 31.01.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

187	Case No.: 19/3/80-ALC2/2018	Party Name: MVM SOLAR PVT.LTD,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00019/AM19/	RLA File :07/24/040/00349/AM17/	Lic.No/Date:0710111072 03.02.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by MSME was sent to the firm on 15.1.2019. However, no reply has been received yet. It is decided to send final reminder to furnish the requisite information within 15 days failing which case will be rejected. Case is deferred.			

188	Case No.: 1/24/80-ALC2/2016	Party Name: SHAKTIMAN RUB ROLLS P. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00560/AM17/	RLA File :33/24/040/00009/AM17/	Lic.No/Date:3310030369 09.02.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by Consultant (Tech-I) was sent to the firm on 15.01.2019. However, no reply has been received yet. It is decided to send final reminder to furnish the requisite information within 15 days failing which case will be rejected. Case is deferred.			

189	Case No.: 43/5/80-ALC2/2017	Party Name: SAIRA ASIA INTERIORS PVT LTD	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00104/AM18/	RLA File :34/24/040/00335/AM17/	Lic.No/Date:3410042944 16.02.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by MSME was sent to the firm on 14.01.2019. However, no reply has been received yet. It is decided to send final reminder to furnish the requisite information within 15 days failing which case will be rejected. Case is deferred.			

190	Case No.: 202/15/80-ALC2/2018	Party Name: DIETRICH ENGINEERING CONSULTANTS INDIA PVT.LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00544/AM19/	RLA File :03/94/040/01051/AM17/	Lic.No/Date:0310811296 17.02.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

191	Case No.: 71/15/80-ALC2/2018	Party Name: SEC INDUSTRIES PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00413/AM19/	RLA File :09/24/040/00605/AM17/	Lic.No/Date:0910064705 21.02.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

192	Case No.: 72/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00414/AM19/	RLA File :02/24/040/00186/AM17/	Lic.No/Date:0210207398 23.02.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

193	Case No.: 73/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00415/AM19/	RLA File :02/24/040/00180/AM17/	Lic.No/Date:0210207397 23.02.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

194	Case No.: 74/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00416/AM19/	RLA File :02/24/040/00190/AM17/	Lic.No/Date:0210207399 23.02.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

195	Case No.: 75/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00417/AM19/	RLA File :02/24/040/00200/AM17/	Lic.No/Date:0210207401 23.02.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

196	Case No.: 76/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00418/AM19/	RLA File :02/24/040/00191/AM17/	Lic.No/Date:0210207400 23.02.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

197	Case No.: 77/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00419/AM19/	RLA File :02/24/040/00221/AM17/	Lic.No/Date:0210207422 01.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

198	Case No.: 387/15/80-ALC2/2018	Party Name: PROMAC ENGINEERING INDUSTRIES LIMITED,	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00729/AM19/	RLA File :07/24/040/00382/AM17/	Lic.No/Date:0710111210 01.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

199	Case No.: 78/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00420/AM19/	RLA File :02/24/040/00176/AM17/	Lic.No/Date:0210207427 03.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

200	Case No.: 404/15/80-ALC2/2018	Party Name: SWAL PUMPS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00746/AM19/	RLA File :33/24/040/00007/AM17/	Lic.No/Date:3310030377 03.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
201	Case No.: 45/3/80-ALC2/2017	Party Name: AUTOFITS PACKAGING PVT.LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00045/AM18/	RLA File :03/94/040/01095/AM17/	Lic.No/Date:0310811747 09.03.2017	Rejected Date:06.03.2019
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by Consultant (Tech-I) was sent to the firm on 4.12.2018 and final reminder on 02.01.2019. However, no reply has been received against the issued D/L. Therefore, the Committee decided to reject the case under intimation to RA. RA concerned may take further necessary action as per the decision of NC.			
202	Case No.: 402/15/80-ALC2/2018	Party Name: SHIV HYDROMET	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00744/AM19/	RLA File :24/24/040/00034/AM17/	Lic.No/Date:2410042158 14.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
203	Case No.: 11/3/80-ALC2/2017	Party Name: MINDA SILCA ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00011/AM18/	RLA File :05/24/040/00634/AM17/	Lic.No/Date:0510402001 20.03.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that firm's reply sent to MSME on 15.01.2019. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			
204	Case No.: 80/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00422/AM19/	RLA File :02/24/040/00203/AM17/	Lic.No/Date:0210207489 22.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

205	Case No.: 81/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00423/AM19/	RLA File :02/24/040/00204/AM17/	Lic.No/Date:0210207490 22.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

206	Case No.: 20/3/80-ALC2/2017	Party Name: KYOCERA CTC PRECISION TOOLS PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00020/AM18/	RLA File :02/24/040/00267/AM17/	Lic.No/Date:0210207496 24.03.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that firm's reply sent to MSME on 21.01.2019. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			

207	Case No.: 53/3/80-ALC2/2017	Party Name: GL&V INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00053/AM18/	RLA File :31/83/040/00185/AM17/	Lic.No/Date:3110066640 29.03.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by Consultant (Tech-3) was sent to the firm on 7.3.2019. The Committee decided to wait for reply of the firm. Case is deferred.			

208	Case No.: 167/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00509/AM19/	RLA File :34/24/040/00388/AM17/	Lic.No/Date:3410043080 29.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

209	Case No.: 82/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00424/AM19/	RLA File :02/24/040/00246/AM17/	Lic.No/Date:0210207508 31.03.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
210	Case No.: 83/15/80-ALC2/2018	Party Name: LUBI INDUSTRIES LLP.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00425/AM19/	RLA File :08/24/040/00495/AM17/	Lic.No/Date:0810140027 05.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
211	Case No.: 84/15/80-ALC2/2018	Party Name: BORG WARNER EMISSIONS SYSTEMS INDIA PVT. LTD	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00426/AM19/	RLA File :05/23/040/00621/AM17/	Lic.No/Date:0510402181 06.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
212	Case No.: 85/15/80-ALC2/2018	Party Name: BOTIL OIL TOOLS INDIA PVT LTD(FORMERLY BAKER OIL	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00427/AM19/	RLA File :05/23/040/00616/AM17/	Lic.No/Date:0510402212 12.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
213	Case No.: 17/5/80-ALC2/2017	Party Name: KYOCERA CTC PRECISION TOOLS PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00078/AM18/	RLA File :02/24/040/00003/AM18/	Lic.No/Date:0210207535 18.04.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that firm's reply sent to MSME on 21.01.2019. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			

214	Case No.: 86/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00428/AM19/	RLA File :02/24/040/00196/AM17/	Lic.No/Date:0210207557 27.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

215	Case No.: 87/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00429/AM19/	RLA File :02/24/040/00248/AM17/	Lic.No/Date:0210207559 27.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

216	Case No.: 88/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00430/AM19/	RLA File :02/24/040/00211/AM17/	Lic.No/Date:0210207558 27.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

217	Case No.: 168/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00510/AM19/	RLA File :34/24/040/00351/AM17/	Lic.No/Date:3410043137 28.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

218	Case No.: 169/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00511/AM19/	RLA File :34/24/040/00359/AM17/	Lic.No/Date:3410043138 28.04.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

219	Case No.: 89/15/80-ALC2/2018	Party Name: ACCURATE INDUSTRIAL CONTROLS PVT.LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00431/AM19/	RLA File :31/82/040/00066/AM17/	Lic.No/Date:3110066715 01.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

220	Case No.: 138/15/80-ALC2/2018	Party Name: HANNING MOTORS INDIA P LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00480/AM19/	RLA File :34/24/040/00009/AM18/	Lic.No/Date:3410043152 02.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

221	Case No.: 39/5/80-ALC2/2017	Party Name: L & T-MHPS TURBINE GENERATORS PRIVATE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00100/AM18/	RLA File :03/95/040/01041/AM17/	Lic.No/Date:0310813078 05.05.2017	Approved Date: 06.03.2019
	Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of DHI vide their U.O. No. DES-I/L&T/Tu-1-2018-HEI dated 24.12.2018. (Same is enclosed in the annexure) RA concerned may take further necessary action as per the decision of NC.			

222	Case No.: 90/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00432/AM19/	RLA File :02/24/040/00225/AM17/	Lic.No/Date:0210207576 08.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

223	Case No.: 398/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00740/AM19/	RLA File :07/24/040/00395/AM17/	Lic.No/Date:0710111555 08.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

224	Case No.: 91/15/80-ALC2/2018	Party Name: AYYAPPA CNC PVT LTD	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00433/AM19/	RLA File :07/24/040/00043/AM18/	Lic.No/Date:0710111569 09.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

225	Case No.: 2/17/80-ALC2/2017	Party Name: VEM TECHNOLOGIES PVT LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00281/AM18/	RLA File :09/24/040/00055/AM18/	Lic.No/Date:0910065045 15.05.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter as raised by DPIIT was sent to firm on 14.01.2019. However, no reply has been received. The committee decided to send final reminder to furnish the requisite information within 15 days failing which case will be rejected. Case is deferred.			

226	Case No.: 11/19/80-ALC2/2017	Party Name: VEM TECHNOLOGIES PVT LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00292/AM18/	RLA File :09/24/040/00054/AM18/	Lic.No/Date:0910065039 15.05.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that the firm's reply sent to MSME on 02.01.2019. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			

227	Case No.: 4/8/80-ALC2/2017	Party Name: THE INDURE PVT. LTD	Meet No/Date: 15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00148/AM18/	RLA File :05/24/040/00005/AM18/	Lic.No/Date: 0510402573 16.05.2017	Deferred
	Decision: The Committee considered the case as per agenda and decided to seek from the firm to furnish following information as per written recommendation of DHI vide their U. O. No.: DES-I/INPL/AHP-1-2019-HEI dated 28.02.2019: 1. Legible zoomed copies of engineering drawing, calculations and supporting documents certified by appropriate authority, and information as per Appendix 4K of DGFT's public notice no. 68/2015-20 dated 22/3/2018 duly certified by CE. Case is deferred.			

228	Case No.: 3/10/80-ALC2/2017	Party Name: HINDUSTAN RUBBER INDUSTRIES	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00213/AM18/	RLA File :05/23/040/00043/AM18/	Lic.No/Date: 0510402563 16.05.2017	Rejected Date: 06.03.2019
	Decision: The Committee considered the case as per agenda and noted that deficiency letter was sent to the firm on 08.10.2018 and final reminder on 28.12.2018. However, no reply has been received against the issued D/L. Therefore, the Committee decided to reject the case under intimation to RA. RA concerned may take further necessary action as per the decision of NC.			

229	Case No.: 1/11/80-ALC2/2018	Party Name: DIAMOND METAL SCREENS (P) LTD	Meet No/Date: 15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00192/AM19/	RLA File :65/24/040/00003/AM18/	Lic.No/Date: 6510000003 17.05.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter raised by MSME was sent to the firm on 07.03.2019. The Committee decided to wait for reply of the firm. Case is deferred.			

230	Case No.: 132/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date: 15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00474/AM19/	RLA File :07/24/040/00034/AM18/	Lic.No/Date: 0710111628 19.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

231	Case No.: 92/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00434/AM19/	RLA File :02/24/040/00005/AM18/	Lic.No/Date:0210207612 22.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

232	Case No.: 93/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00435/AM19/	RLA File :02/24/040/00018/AM18/	Lic.No/Date:0210207613 22.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

233	Case No.: 400/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00742/AM19/	RLA File :07/24/040/00394/AM17/	Lic.No/Date:0710111634 22.05.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

234	Case No.: 30/8/80-ALC2/2017	Party Name: OM OPTEL INDUSTRIES PRIVATE LIMITED,	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00174/AM18/	RLA File :11/24/040/00002/AM18/	Lic.No/Date:1110028281 23.05.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that the firm's reply sent to MEITY on 31.10.2018 & reminder on 14.01.2019. However, no reply has been received yet. The Committee decided to remind MEITY in this regard. Case is deferred.			

235	Case No.: 2/12/80-ALC2/2017	Party Name: FREUDENBERG FILTRATION TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00216/AM18/	RLA File :31/83/040/00158/AM17/	Lic.No/Date:3110066759 25.05.2017	Approved Date:06.03.2019
	Decision: The Committee considered the case as per agenda and decided to ratify the norms as per written comments of Consultant (Tech-3) as under: Imports allowed: Import item no. 1: 1120500 Sq. mtr. with 2% wastage as claimed. RA concerned may take further necessary action as per the decision of NC.			
236	Case No.: 3/5/80-ALC2/2017	Party Name: BIO - TECH VISION CARE PVT.LTD	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00064/AM18/	RLA File :08/24/040/00056/AM18/	Lic.No/Date:0810140386 30.05.2017	Withdrawal Date:06.03.2019
	Decision: The Committee considered the case as per the agenda and noted that the application has been issued on the repeat basis. Therefore, the Committee decided to withdraw the case from the agenda. . RA may decide the case based on the Norms fixed in previous case that the firm has relied upon while making the repeat basis application.			
237	Case No.: 94/15/80-ALC2/2018	Party Name: MODEL INFRA CORPORATION PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00436/AM19/	RLA File :07/24/040/00085/AM18/	Lic.No/Date:0710111766 16.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
238	Case No.: 10/9/80-ALC2/2017	Party Name: S AND P ENTERPRISES	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00188/AM18/	RLA File :04/24/040/00058/AM18/	Lic.No/Date:0410163247 20.06.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter raised by MSME was sent to the firm on 07.03.2019. The Committee decided to wait for the reply of the firm. Case is deferred.			
239	Case No.: 95/15/80-ALC2/2018	Party Name: TENOVA INDIA PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00437/AM19/	RLA File :07/24/040/00099/AM18/	Lic.No/Date:0710111809 22.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

240	Case No.: 108/15/80-ALC2/2018	Party Name: DEE DEVELOPMENT ENGINEERS LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00450/AM19/	RLA File :05/23/040/00116/AM18/	Lic.No/Date:0510403207 22.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

241	Case No.: 223/15/80-ALC2/2018	Party Name: ZEECO INDIA PVT.LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00565/AM19/	RLA File :03/95/040/00271/AM18/	Lic.No/Date:0310814297 28.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

242	Case No.: 96/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00438/AM19/	RLA File :02/24/040/00265/AM17/	Lic.No/Date:0210207730 29.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

243	Case No.: 97/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00439/AM19/	RLA File :02/24/040/00001/AM18/	Lic.No/Date:0210207731 29.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

244	Case No.: 98/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00440/AM19/	RLA File :02/24/040/00015/AM18/	Lic.No/Date:0210207732 29.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

245	Case No.: 99/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00441/AM19/	RLA File :02/24/040/00031/AM18/	Lic.No/Date:0210207733 29.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

246	Case No.: 100/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00442/AM19/	RLA File :02/24/040/00032/AM18/	Lic.No/Date:0210207734 29.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

247	Case No.: 101/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00443/AM19/	RLA File :02/24/040/00038/AM18/	Lic.No/Date:0210207735 29.06.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

248	Case No.: 102/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00444/AM19/	RLA File :02/24/040/00045/AM18/	Lic.No/Date:0210207736 29.06.2017	Deferred
Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.				

249	Case No.: 103/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00445/AM19/	RLA File :02/24/040/00062/AM18/	Lic.No/Date:0210207738 29.06.2017	Deferred
Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.				

250	Case No.: 104/15/80-ALC2/2018	Party Name: ANGIPLAST PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00446/AM19/	RLA File :08/24/040/00078/AM18/	Lic.No/Date:0810140577 29.06.2017	Deferred
Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.				

251	Case No.: 105/15/80-ALC2/2018	Party Name: ANGIPLAST PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00447/AM19/	RLA File :08/24/040/00082/AM18/	Lic.No/Date:0810140578 30.06.2017	Deferred
Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.				

252	Case No.: 17/13/80-ALC2/2017	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00253/AM18/	RLA File :65/24/040/00004/AM18/	Lic.No/Date:6510000005 17.07.2017	Deferred
Decision: The Committee considered the case as per agenda and noted that the firm's reply was sent to MSME on 18.03.2019 for their examinations/comments. The Committee decided to wait for comments from MSME. The case stands deferred.				

253	Case No.: 14/12/80-ALC2/2017	Party Name: GOLD MOHUR PROFILES LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00228/AM18/	RLA File :05/23/040/00156/AM18/	Lic.No/Date:0510403501 25.07.2017	Rejected Date:06.03.2019
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by Consultant DPIIT (chemical) was sent to the firm on 12.10.2018 and final reminder was sent on 28.12.2018. However, no reply has been received against the issued D/L. Therefore, the Committee decided to reject the case under intimation to RA. RA concerned may take further necessary action as per the decision of NC.			
254	Case No.: 107/15/80-ALC2/2018	Party Name: SEKO BEC PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00449/AM19/	RLA File :09/24/040/00134/AM18/	Lic.No/Date:0910065311 28.07.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
255	Case No.: 216/15/80- ALC2/2018	Party Name: SULZER PUMPS INDIA LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00558/AM19/	RLA File :03/95/040/00242/AM18/	Lic.No/Date:0310814925 31.07.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
256	Case No.: 109/15/80- ALC2/2018	Party Name: SOGEFI MNR ENGINE SYSTEMS INDIA PVT LTD,	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00451/AM19/	RLA File :07/24/040/00109/AM18/	Lic.No/Date:0710111957 02.08.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

257	Case No.: 12/16/80-ALC2/2017	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00275/AM18/	RLA File :03/95/040/00235/AM18/	Lic.No/Date:0310815008 03.08.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by DHI was sent to the firm on 6.12.2018 and final reminder on 08.03.2019. However, no reply has been received yet. The Committee decided to wait for reply of the firm. Case is deferred.			

258	Case No.: 111/15/80-ALC2/2018	Party Name: LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00453/AM19/	RLA File :07/24/040/00119/AM18/	Lic.No/Date:0710111969 04.08.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

259	Case No.: 112/15/80-ALC2/2018	Party Name: TENOVA INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00454/AM19/	RLA File :07/24/040/00133/AM18/	Lic.No/Date:0710111977 04.08.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

260	Case No.: 150/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00492/AM19/	RLA File :34/24/040/00111/AM18/	Lic.No/Date:3410043388 11.08.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

261	Case No.: 9/13/80-ALC2/2017	Party Name: TECHNIP INDIA LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00245/AM18/	RLA File :05/24/040/00200/AM18/	Lic.No/Date:0510403659 11.08.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by Consultant (Tech-3) was sent to the firm on 14.01.2019. However, no reply has been received yet. It is decided to send final reminder to furnish the requisite information within 15 days failing which case will be rejected. Case is deferred.			

262	Case No.: 4/13/80-ALC2/2017	Party Name: PAHARPUR COOLING TOWERS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00240/AM18/	RLA File :02/24/040/00070/AM18/	Lic.No/Date:0210207794 14.08.2017	Deferred
	Decision: The committee noted that a letter needs to be sent to RA for clarifying the change in export and import items as noted by Consultant (Tech-3). Case is deferred.			

263	Case No.: 2/15/80-ALC2/2017	Party Name: S AND P ENTERPRISES	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00256/AM18/	RLA File :04/24/040/00095/AM18/	Lic.No/Date:0410163451 22.08.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by MSME was sent to the firm on 5.12.2018 and final reminder on 07.03.2019. However, no reply has been received yet. The Committee decided to wait for reply of the firm. Case is deferred.			

264	Case No.: 55/11/80-ALC2/2018	Party Name: THE TATA POWER COMPANY LTD	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00246/AM19/	RLA File :07/24/040/00130/AM18/	Lic.No/Date:0710112062 24.08.2017	Approved Dated: 06.03.2019
	Decision: The Committee considered the case as per agenda and observed that MEITY vide their e-mail dated 19.3.2019 to the party has asked to clarify why the export quantity is 30 nos. whereas the import quantity is shown as 31 nos. each. The committee discussed the case and on advice of the technical members decided to ratify the norms on net to net basis as per GN-4 with accountability clause. RA concerned may take further necessary action as per the decision of NC.			

265	Case No.: 80/11/80-ALC2/2018	Party Name: MACAWBER BEEKAY PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00271/AM19/	RLA File :05/24/040/00230/AM18/	Lic.No/Date:0510403845 29.08.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that I.D. sent to MSME on 11.12.2018 & reminder 07.03.2019. However, no reply has been received yet. The Committee decided to wait for the comments. Case is deferred.			

266	Case No.: 217/15/80-ALC2/2018	Party Name: L&T-MHPS BOILERS PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00559/AM19/	RLA File :03/95/040/00406/AM18/	Lic.No/Date:0310815422 29.08.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

267	Case No.:31/11/80-ALC2/2018	Party Name: NETAFIM IRRIGATION INDIA PVT.LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00222/AM19/	RLA File :34/24/040/00375/AM17/	Lic.No/Date:3410043419 30.08.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that I.D. sent to MSME on 11.12.2018 & reminder 07.03.2019. However, no reply has been received yet. The Committee decided to wait for the comments. Case is deferred.			

268	Case No.:188/15/80-ALC2/2018	Party Name: AYYAPPA CNC PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00530/AM19/	RLA File :07/24/040/00156/AM18/	Lic.No/Date:0710112073 31.08.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

269	Case No.:218/15/80-ALC2/2018	Party Name: L&T-MHPS BOILERS PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00560/AM19/	RLA File :03/95/040/00405/AM18/	Lic.No/Date:0310815549 05.09.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

270	Case No.:10/16/80-ALC2/2017	Party Name: HONDA TRADING CORPORATION INDIA PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00273/AM18/	RLA File :05/23/040/00216/AM18/	Lic.No/Date:0510404000 13.09.2017	Approved 06.03.2019
	Decision: The Committee considered the case as per agenda and decided to ratify the norms as per the written comments of Consultant (Tech-3) as under : 1. Import item at Sl. No. 1- Net to Net basis. 2. Import item at Sl. No. 2 – As applied for with 0.25% wastage with accountability clause in export. RA concerned may take further necessary action as per the decision of NC.			

271	Case No.: 219/15/80-ALC2/2018	Party Name: UNIRAY MEDICAL LLP	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00561/AM19/	RLA File :03/95/040/00495/AM18/	Lic.No/Date: 0310815960 26.09.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
272	Case No.: 198/15/80-ALC2/2018	Party Name: SARTORIUSSTEDIM INDIA PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00540/AM19/	RLA File :07/24/040/00165/AM18/	Lic.No/Date: 0710112234 05.10.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
273	Case No.: 18/19/80-ALC2/2017	Party Name: KINECO KAMAN COMPOSITES - INDIA PVT LTD	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00299/AM18/	RLA File :17/24/040/00050/AM18/	Lic.No/Date: 1710006668 10.10.2017	Deferred 06.03.2019
	Decision: The Committee considered the case as per the agenda and noted that firm's reply sent to MEITY on 8.03.2019. The Committee decided to wait for comments. Case is deferred.			
274	Case No.: 30/11/80-ALC2/2018	Party Name: AKSHAR PRECISION TUBES PVT.LTD,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00221/AM19/	RLA File :34/24/040/00179/AM18/	Lic.No/Date: 3410043530 10.10.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that I.D. note sent to DPIIT on 17.12.2018 & reminder 7.3.2019. However, no reply has been received yet. The Committee decided to wait for comments. Case is deferred.			
275	Case No.: 220/15/80-ALC2/2018	Party Name: TENOVA INDIA PRIVATE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00562/AM19/	RLA File :07/24/040/00187/AM18/	Lic.No/Date: 0710112252 10.10.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

276	Case No.: 151/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00493/AM19/	RLA File :34/24/040/00174/AM18/	Lic.No/Date:3410043537 11.10.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

277	Case No.: 152/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00494/AM19/	RLA File :34/24/040/00175/AM18/	Lic.No/Date:3410043542 12.10.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

278	Case No.: 45/19/80-ALC2/2017	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00326/AM18/	RLA File :03/95/040/00476/AM18/	Lic.No/Date:0310816384 17.10.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that I.D. sent to DPIIT on 07.03.2019. However, no reply has been received yet. The Committee decided to wait for the comments. Case is deferred.			

279	Case No.: 46/19/80-ALC2/2017	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00327/AM18/	RLA File :03/95/040/00236/AM18/	Lic.No/Date:0310816625 30.10.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by MEITY was sent to the firm on 4.12.2018 and final reminder on 08.03.2019. However, no reply has been received yet. The Committee decided to wait for reply of the firm. Case is deferred.			

280	Case No.: 405/15/80-ALC2/2018	Party Name: OSWAL PUMPS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00747/AM19/	RLA File :33/24/040/00007/AM18/	Lic.No/Date:3310030410 01.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

281	Case No.: 36/19/80-ALC2/2017	Party Name: ASHOKA MANUFACTURING LTD,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00317/AM18/	RLA File :02/24/040/00120/AM18/	Lic.No/Date:0210207941 03.11.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that firm's reply sent to DPIIT on 04.01.2019. However, no reply has been received yet. The Committee decided to remind DPIIT in this regard. Case is deferred.			
282	Case No.: 153/15/80-ALC2/2018	Party Name: ANSTECH	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00495/AM19/	RLA File :34/24/040/00189/AM18/	Lic.No/Date:3410043589 06.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
283	Case No.: 9/20/80-ALC2/2017	Party Name: S AND P ENTERPRISES	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00373/AM18/	RLA File :04/24/040/00148/AM18/	Lic.No/Date:0410163667 06.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that firm's reply sent to MSME on 15.03.2019. The Committee decided to wait for comments. Case is deferred.			
284	Case No.: 225/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00567/AM19/	RLA File :07/24/040/00207/AM18/	Lic.No/Date:0710112362 07.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
285	Case No.: 221/15/80-ALC2/2018	Party Name: MAG INDIA INDUSTRIAL AUTOMATION SYSTEMS PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00563/AM19/	RLA File :07/24/040/00190/AM18/	Lic.No/Date:0710112375 08.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

286	Case No.: 78/19/80-ALC2/2017	Party Name: SMS INDIA PVT. LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00359/AM18/	RLA File :05/24/040/00341/AM18/	Lic.No/Date:0510404554 09.11.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that firm's reply sent to DPIIT on 28.01.2019. However, no reply has been received yet. The Committee decided to remind DPIIT in this regard. Case is deferred.			

287	Case No.: 237/15/80-ALC2/2018	Party Name: AYYAPPA CNC PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00579/AM19/	RLA File :07/24/040/00223/AM18/	Lic.No/Date:0710112397 10.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

288	Case No.: 309/15/80-ALC2/2018	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00651/AM19/	RLA File :04/24/040/00143/AM18/	Lic.No/Date:0410163684 10.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

289	Case No.: 114/15/80-ALC2/2018	Party Name: EBM-PAPST INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00456/AM19/	RLA File :04/24/040/00122/AM18/	Lic.No/Date:0410163696 14.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

290	Case No.: 48/8/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00171/AM19/	RLA File :65/24/040/00006/AM18/	Lic.No/Date:6510000010 15.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that firm's reply sent to MSME on 18.03.2019 for their comments/examinations. The Committee decided to wait for comments. Case is deferred.			

291	Case No.: 39/8/80-ALC2/2018	Party Name: ALSTOM TRANSPORT INDIA LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00162/AM19/	RLA File :07/24/040/00227/AM18/	Lic.No/Date:0710112422 16.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that a letter was sent to Addl. DGFT, Bangalore on 22.01.2019 regarding further details about the case. However, no information has been received yet. The Committee decided to remind Addl. DGFT, Bangalore. Case is deferred.			
292	Case No.: 55/19/80-ALC2/2017	Party Name: VEELINE MEDIA LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00336/AM18/	RLA File :02/24/040/00130/AM18/	Lic.No/Date:0210207985 20.11.2017	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by MSME was sent to the firm on 29.11.2018 and final reminder was sent on 08.03.2019. However, no reply has been received yet. The committee decided to wait for reply from the firm. Case is deferred.			
293	Case No.: 255/15/80- ALC2/2018	Party Name: MODEL INFRA CORPORATION PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00597/AM19/	RLA File :07/24/040/00232/AM18/	Lic.No/Date:0710112455 23.11.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
294	Case No.: 197/15/80- ALC2/2018	Party Name: DIETRICH ENGINEERING CONSULTANTS INDIA PVT.LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00539/AM19/	RLA File :03/94/040/00706/AM18/	Lic.No/Date:0310817505 05.12.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

295	Case No.:256/15/80-ALC2/2018	Party Name: MAG INDIA INDUSTRIAL AUTOMATION SYSTEMS PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00598/AM19/	RLA File :07/24/040/00233/AM18/	Lic.No/Date:0710112489 05.12.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

296	Case No.:26/20/80-ALC2/2017	Party Name: ICEM ENGINEERING COMPANY PRIVATE LIMITED,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00390/AM18/	RLA File :03/94/040/00742/AM18/	Lic.No/Date:0310817800 15.12.2017	Deferred
	Decision: The Committee considered the case as per agenda and decided to seek the firm to furnish following information as per written recommendation of Consultant (Tech-3):- 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 4. Specific item of export at sl. No.5. Case is deferred.			

297	Case No.:260/15/80-ALC2/2018	Party Name: MAINI PRECISION PRODUCTS LIMITED,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00602/AM19/	RLA File :07/24/040/00248/AM18/	Lic.No/Date:0710112552 15.12.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

298	Case No.:261/15/80-ALC2/2018	Party Name: FUTURE TECH ENGINEERING PVT.LTD,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00603/AM19/	RLA File :07/24/040/00258/AM18/	Lic.No/Date:0710112573 20.12.2017	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

299	Case No.:252/15/80-ALC2/2018	Party Name: KERN-LIEBERS (INDIA) PVT.LTD,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00594/AM19/	RLA File :07/24/040/00219/AM18/	Lic.No/Date:0710112617 02.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

300	Case No.:20/20/80-ALC2/2017	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00384/AM18/	RLA File :03/94/040/00782/AM18/	Lic.No/Date:0310818218 04.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted firm's reply sent to MSME on 02.01.2019 for comments. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			

301	Case No.:23/20/80-ALC2/2017	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00387/AM18/	RLA File :03/94/040/00784/AM18/	Lic.No/Date:0310818219 04.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted firm's reply sent to MSME on 02.01.2019 for comments. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			

302	Case No.:21/20/80-ALC2/2017	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00385/AM18/	RLA File :03/94/040/00785/AM18/	Lic.No/Date:0310818275 05.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted firm's reply sent to MSME on 02.01.2019 for comments. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			

303	Case No.: 22/20/80-ALC2/2017	Party Name: BIRLA PRECISION TECHNOLOGIES LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00386/AM18/	RLA File :03/94/040/00783/AM18/	Lic.No/Date:0310818273 05.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted firm's reply sent to MSME on 02.01.2019 for comments. However, no reply has been received yet. The Committee decided to remind MSME in this regard. Case is deferred.			

304	Case No.: 25/20/80-ALC2/2017	Party Name: BGR ENERGY SYSTEMS LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00389/AM18/	RLA File :04/24/040/00187/AM18/	Lic.No/Date:0410163861 05.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted firm's reply sent to DPIIT on 08.01.2019 for comments. However, no reply has been received yet. The Committee decided to remind DPIIT in this regard. Case is deferred.			

305	Case No.: 32/11/80-ALC2/2018	Party Name: AQUASUB ENGINEERING	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00223/AM19/	RLA File :32/24/040/00040/AM18/	Lic.No/Date:3210078358 05.01.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter as raised by DPIIT was sent to firm on 07.03.20109. The Committee decided to wait for reply. Case is deferred.			

306	Case No.: 29/20/80-ALC2/2017	Party Name: AQUASUB ENGINEERING	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00393/AM18/	RLA File :32/24/040/00042/AM18/	Lic.No/Date:3210078359 08.01.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter as raised by DPIIT was sent to the firm on 07.03.20109. The Committee decided to wait for reply of the firm. Case is deferred.			

307	Case No.: 37/20/80-ALC2/2017	Party Name: RAYCHEM RPG PVT LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00401/AM18/	RLA File :03/95/040/00728/AM18/	Lic.No/Date:0310818302 08.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted firm's reply sent to DPIIT on 14.03.2019 for comments. The Committee decided to wait for comments. Case is deferred.			

308	Case No.: 126/15/80- ALC2/2018	Party Name: SHAKTI PUMPS (INDIA) LTD.,	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00468/AM19/	RLA File :56/24/040/00036/AM18/	Lic.No/Date:5610005299 08.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

309	Case No.: 27/20/80-ALC2/2017	Party Name: PRECISION EQUIPMENTS (CHENNAI) PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00391/AM 18/	RLA File :04/24/040/00206/AM18/	Lic.No/Date:0410163886 09.01.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that the firm's reply sent to Consultant (Tech-3) on 18.02.2019 for their examinations/comments. The Committee decided to wait for comments. Case is deferred.			

310	Case No.: 1/3/80-ALC2/2018	Party Name: S AND P ENTERPRISES	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00001/AM19/	RLA File :04/24/040/00202/AM18/	Lic.No/Date:0410163885 09.01.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter raised by MSME was sent to firm on 07.12.2018 and final reminder on 08.03.2019. However, no reply has been received against the issued D/L. The Committee decided to await reply of the firm. Case is deferred.			

311	Case No.: 35/20/80-ALC2/2017	Party Name: TINITA ENGINEERING PVT.LTD.	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status
	HQ File :01/80/050/00399/AM18/	RLA File :03/95/040/00851/AM18/	Lic.No/Date:0310818442 11.01.2018	Deferred
	Decision: The Committee considered the case as per agenda and noted that deficiency letter raised by MSME was sent to the firm on 15.1.2019. However, no reply has been received yet. It is decided to send final reminder to furnish the requisite information within 15 days failing which case will be rejected. Case is deferred.			

312	Case No.: 54/20/80-ALC2/2017	Party Name: SWASTIK TUNGSTEN PVT LTD	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00418/AM18/	RLA File :03/95/040/00824/AM18/	Lic.No/Date:0310818444 11.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that firm was granted personal hearing. However, the firm has informed vide email dated 18.3.2019 that they are not attending personal hearing and requested next date for PH. The committee decided to grant PH on a future date. Case is deferred.			

313	Case No.:391/15/80-ALC2/2018	Party Name: FUTURE TECH ENGINEERING PVT.LTD,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00733/AM19/	RLA File :07/24/040/00298/AM18/	Lic.No/Date:0710112747 25.01.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

314	Case No.:170/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00512/AM19/	RLA File :34/24/040/00344/AM18/	Lic.No/Date:3410043911 23.02.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

315	Case No.:171/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00513/AM19/	RLA File :34/24/040/00345/AM18/	Lic.No/Date:3410043912 23.02.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

316	Case No.:172/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00514/AM19/	RLA File :34/24/040/00346/AM18/	Lic.No/Date:3410043913 23.02.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

317	Case No.:115/15/80-ALC2/2018	Party Name: JOHNSON MATTHEY INDIA PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00457/AM19/	RLA File :05/23/040/00487/AM18/	Lic.No/Date:0510405815 08.03.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

318	Case No.: 203/15/80-ALC2/2018	Party Name: ENDURANCE TECHNOLOGIES LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00545/AM19/	RLA File :03/94/040/01011/AM18/	Lic.No/Date: 0310819768 13.03.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

319	Case No.: 392/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00734/AM19/	RLA File :07/24/040/00336/AM18/	Lic.No/Date: 0710112968 13.03.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

320	Case No.: 116/15/80-ALC2/2018	Party Name: BIRLA CABLE LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00458/AM19/	RLA File :11/24/040/00013/AM18/	Lic.No/Date: 1110028329 23.03.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

321	Case No.: 393/15/80-ALC2/2018	Party Name: SARTORIUS STEDIM INDIA PVT. LTD.	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00735/AM19/	RLA File :07/24/040/00348/AM18/	Lic.No/Date: 0710113010 23.03.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

322	Case No.: 117/15/80-ALC2/2018	Party Name: L&T-MHPS BOILERS PVT LTD	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00459/AM19/	RLA File :52/24/040/00089/AM18/	Lic.No/Date: 5210042586 03.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

323	Case No.:394/15/80-ALC2/2018	Party Name: TRIVENI HI-TECH PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00736/AM19/	RLA File :07/24/040/00368/AM18/	Lic.No/Date:0710113046 04.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

324	Case No.:118/15/80-ALC2/2018	Party Name: LMT TOOLS INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00460/AM19/	RLA File :31/83/040/00001/AM19/	Lic.No/Date:3110067025 06.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

325	Case No.:119/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00461/AM19/	RLA File :02/24/040/00159/AM18/	Lic.No/Date:0210208329 10.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

326	Case No.:139/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00481/AM19/	RLA File :34/24/040/00004/AM19/	Lic.No/Date:3410044046 17.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

327	Case No.:121/15/80-ALC2/2018	Party Name: ZTT INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00463/AM19/	RLA File :04/24/040/00009/AM19/	Lic.No/Date:0410164238 23.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

328	Case No.:164/15/80-ALC2/2018	Party Name: HANNING MOTORS INDIA P LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00506/AM19/	RLA File :34/24/040/00026/AM19/	Lic.No/Date:3410044074 24.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
329	Case No.:122/15/80-ALC2/2018	Party Name: SMC PNEUMATICS (INDIA) PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00464/AM19/	RLA File :05/24/040/00047/AM19/	Lic.No/Date:0510406269 27.04.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
330	Case No.:140/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00482/AM19/	RLA File :34/24/040/00035/AM19/	Lic.No/Date:3410044116 01.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
331	Case No.:189/15/80-ALC2/2018	Party Name: I-TECH PLAST INDIA PVT.LTD.(EOU)	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00531/AM19/	RLA File :03/94/040/00056/AM19/	Lic.No/Date:0310820804 07.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
332	Case No.:123/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00465/AM19/	RLA File :02/24/040/00174/AM18/	Lic.No/Date:0210208390 08.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

333	Case No.:124/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00466/AM19/	RLA File :02/24/040/00191/AM18/	Lic.No/Date:0210208391 08.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

334	Case No.:125/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00467/AM19/	RLA File :02/24/040/00193/AM18/	Lic.No/Date:0210208392 08.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

335	Case No.:173/15/80-ALC2/2018	Party Name: BANCO PRODUCTS (INDIA) LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00515/AM19/	RLA File :34/24/040/00389/AM18/	Lic.No/Date:3410044129 09.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

336	Case No.:127/15/80-ALC2/2018	Party Name: AYYAPPA CNC PVT.LTD,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00469/AM19/	RLA File :07/24/040/00020/AM19/	Lic.No/Date:0710113266 10.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

337	Case No.: 154/15/80-ALC2/2018	Party Name: BANCO PRODUCTS (INDIA) LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00496/AM19/	RLA File :34/24/040/00050/AM19/	Lic.No/Date:3410044137 14.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
338	Case No.: 397/15/80-ALC2/2018	Party Name: PROMAC ENGINEERING INDUSTRIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00739/AM19/	RLA File :07/24/040/00357/AM18/	Lic.No/Date:0710113276 14.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
339	Case No.: 190/15/80-ALC2/2018	Party Name: GMM PFAUDLER LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00532/AM19/	RLA File :03/94/040/00095/AM19/	Lic.No/Date:0310821058 17.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
340	Case No.: 128/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00470/AM19/	RLA File :07/24/040/00034/AM19/	Lic.No/Date:0710113340 28.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
341	Case No.: 129/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00471/AM19/	RLA File :07/24/040/00033/AM19/	Lic.No/Date:0710113346 28.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

342	Case No.:130/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00472/AM19/	RLA File :07/24/040/00040/AM19/	Lic.No/Date:0710113344 28.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

343	Case No.:131/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00473/AM19/	RLA File :07/24/040/00032/AM19/	Lic.No/Date:0710113347 28.05.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

344	Case No.:133/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00475/AM19/	RLA File :09/24/040/00058/AM19/	Lic.No/Date:0910066357 20.06.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

345	Case No.:134/15/80-ALC2/2018	Party Name: FUTURE TECH ENGINEERING PVT.LTD,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00476/AM19/	RLA File :07/24/040/00058/AM19/	Lic.No/Date:0710113460 20.06.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

346	Case No.:135/15/80-ALC2/2018	Party Name: MODEL INFRA CORPORATION PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00477/AM19/	RLA File :07/24/040/00073/AM19/	Lic.No/Date:0710113487 26.06.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

347	Case No.: 278/15/80-ALC2/2018	Party Name: FITCH METALS ENGINEERING INDIA PVT. LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00620/AM19/	RLA File :03/94/040/00262/AM19/	Lic.No/Date:0310822068 02.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

348	Case No.: 161/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00503/AM19/	RLA File :34/24/040/00119/AM19/	Lic.No/Date:3410044304 05.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

349	Case No.: 162/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00504/AM19/	RLA File :34/24/040/00120/AM19/	Lic.No/Date:3410044305 05.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

350	Case No.: 163/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00505/AM19/	RLA File :34/24/040/00121/AM19/	Lic.No/Date:3410044306 05.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

351	Case No.: 191/15/80-ALC2/2018	Party Name: ENDURANCE TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00533/AM19/	RLA File :03/94/040/00297/AM19/	Lic.No/Date:0310822139 05.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

352	Case No.:165/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00507/AM19/	RLA File :09/24/040/00139/AM19/	Lic.No/Date:0910066427 06.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
353	Case No.:180/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00522/AM19/	RLA File :02/24/040/00009/AM19/	Lic.No/Date:0210208545 06.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
354	Case No.:192/15/80-ALC2/2018	Party Name: ENDRESS AND HAUSER (INDIA) AUTOMATION INSTRU-	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00534/AM19/	RLA File :03/94/040/00290/AM19/	Lic.No/Date:0310822154 06.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
355	Case No.:181/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00523/AM19/	RLA File :02/24/040/00207/AM18/	Lic.No/Date:0210208567 16.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

356	Case No.:166/15/80-ALC2/2018	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00508/AM19/	RLA File :09/24/040/00171/AM19/	Lic.No/Date:0910066472 18.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
357	Case No.:174/15/80-ALC2/2018	Party Name: MAINI PRECISION PRODUCTS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00516/AM19/	RLA File :07/24/040/00106/AM19/	Lic.No/Date:0710113655 27.07.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
358	Case No.:290/15/80-ALC2/2018	Party Name: MAINI PRECISION PRODUCTS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00632/AM19/	RLA File :07/24/040/00112/AM19/	Lic.No/Date:0710113667 01.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
359	Case No.:175/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00517/AM19/	RLA File :34/24/040/00161/AM19/	Lic.No/Date:3410044386 03.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
360	Case No.:176/15/80-ALC2/2018	Party Name: SOUTHERN LUBRICATION (P) LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00518/AM19/	RLA File :07/24/040/00119/AM19/	Lic.No/Date:0710113684 06.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

361	Case No.:177/15/80-ALC2/2018	Party Name: VERTICE GLOBAL PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00519/AM19/	RLA File :09/24/040/00212/AM19/	Lic.No/Date:0910066549 06.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

362	Case No.:178/15/80-ALC2/2018	Party Name: MANN AND HUMMEL FILTER PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00520/AM19/	RLA File :07/24/040/00111/AM19/	Lic.No/Date:0710113701 08.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

363	Case No.:193/15/80-ALC2/2018	Party Name: ENDRESS AND HAUSER (INDIA) AUTOMATION INSTRU-	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00535/AM19/	RLA File :03/94/040/00425/AM19/	Lic.No/Date:0310822940 09.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

364	Case No.:194/15/80-ALC2/2018	Party Name: ENDRESS AND HAUSER (INDIA) AUTOMATION INSTRU-	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00536/AM19/	RLA File :03/94/040/00424/AM19/	Lic.No/Date:0310822954 09.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

365	Case No.:179/15/80-ALC2/2018	Party Name: PROMAC ENGINEERING INDUSTRIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00521/AM19/	RLA File :07/24/040/00102/AM19/	Lic.No/Date:0710113710 13.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

366	Case No.: 182/15/80-ALC2/2018	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00524/AM19/	RLA File :06/24/040/00023/AM19/	Lic.No/Date:0610038953 20.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

367	Case No.: 206/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00548/AM19/	RLA File :03/95/040/00222/AM19/	Lic.No/Date:0310823168 21.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

368	Case No.: 224/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00566/AM19/	RLA File :03/95/040/00398/AM19/	Lic.No/Date:0310823172 21.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

369	Case No.: 232/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00574/AM19/	RLA File :03/95/040/00392/AM19/	Lic.No/Date:0310823170 21.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

370	Case No.: 233/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00575/AM19/	RLA File :03/95/040/00393/AM19/	Lic.No/Date:0310823173 21.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

371	Case No.:183/15/80-ALC2/2018	Party Name: M M R MINING EQUIPMENTS	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00525/AM19/	RLA File :09/24/040/00242/AM19/	Lic.No/Date:0910066589 24.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

372	Case No.:226/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00568/AM19/	RLA File :03/95/040/00375/AM19/	Lic.No/Date:0310823264 24.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

373	Case No.:184/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00526/AM19/	RLA File :02/24/040/00024/AM19/	Lic.No/Date:0210208659 27.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

374	Case No.:185/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00527/AM19/	RLA File :02/24/040/00053/AM19/	Lic.No/Date:0210208660 27.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

375	Case No.:195/15/80-ALC2/2018	Party Name: SOGEFI MNR ENGINE SYSTEMS INDIA PVT LTD,	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00537/AM19/	RLA File :07/24/040/00117/AM19/	Lic.No/Date:0710113773 27.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

376	Case No.:227/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00569/AM19/	RLA File :03/95/040/00376/AM19/	Lic.No/Date:0310823288 27.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

377	Case No.:228/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00570/AM19/	RLA File :03/95/040/00370/AM19/	Lic.No/Date:0310823290 27.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

378	Case No.:229/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00571/AM19/	RLA File :03/95/040/00262/AM19/	Lic.No/Date:0310823431 30.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

379	Case No.:230/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00572/AM19/	RLA File :03/95/040/00504/AM19/	Lic.No/Date:0310823445 30.08.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

380	Case No.:291/15/80-ALC2/2018	Party Name: MAINI PRECISION PRODUCTS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00633/AM19/	RLA File :07/24/040/00140/AM19/	Lic.No/Date:0710113804 03.09.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

381	Case No.:235/15/80-ALC2/2018	Party Name: WEIR INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00577/AM19/	RLA File :03/95/040/00568/AM19/	Lic.No/Date:0310823556 05.09.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

382	Case No.:231/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00573/AM19/	RLA File :03/95/040/00541/AM19/	Lic.No/Date:0310823594 06.09.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

383	Case No.:200/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00542/AM19/	RLA File :07/24/040/00137/AM19/	Lic.No/Date:0710113846 14.09.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

384	Case No.:201/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00543/AM19/	RLA File :07/24/040/00155/AM19/	Lic.No/Date:0710113852 17.09.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

385	Case No.:205/15/80-ALC2/2018	Party Name: L&T-MHPS BOILERS PVT LTD	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00547/AM19/	RLA File :52/24/040/00045/AM19/	Lic.No/Date:5210042778 28.09.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
386	Case No.:238/15/80-ALC2/2018	Party Name: ISGEC HITACHI ZOSEN LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00580/AM19/	RLA File :05/23/040/00286/AM19/	Lic.No/Date:0510408021 08.10.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
387	Case No.:239/15/80-ALC2/2018	Party Name: SHRENO LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00581/AM19/	RLA File :34/24/040/00231/AM19/	Lic.No/Date:3410044593 15.10.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
388	Case No.:240/15/80-ALC2/2018	Party Name: MODEL INFRA CORPORATION PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00582/AM19/	RLA File :07/24/040/00180/AM19/	Lic.No/Date:0710114029 17.10.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
389	Case No.:241/15/80-ALC2/2018	Party Name: MAINI PRECISION PRODUCTS LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00583/AM19/	RLA File :07/24/040/00184/AM19/	Lic.No/Date:0710114051 25.10.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

390	Case No.:242/15/80-ALC2/2018	Party Name: TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00584/AM19/	RLA File :53/24/040/00007/AM19/	Lic.No/Date:5310019880 30.10.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

391	Case No.:243/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00585/AM19/	RLA File :09/24/040/00328/AM19/	Lic.No/Date:0910066798 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

392	Case No.:244/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00586/AM19/	RLA File :09/24/040/00327/AM19/	Lic.No/Date:0910066799 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

393	Case No.:245/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00587/AM19/	RLA File :09/24/040/00325/AM19/	Lic.No/Date:0910066800 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

394	Case No.:246/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00588/AM19/	RLA File :09/24/040/00314/AM19/	Lic.No/Date:0910066801 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

395	Case No.:247/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00589/AM19/	RLA File :09/24/040/00324/AM19/	Lic.No/Date:0910066802 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

396	Case No.:248/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00590/AM19/	RLA File :09/24/040/00326/AM19/	Lic.No/Date:0910066803 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

397	Case No.:249/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00591/AM19/	RLA File :09/24/040/00329/AM19/	Lic.No/Date:0910066804 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

398	Case No.:250/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00592/AM19/	RLA File :09/24/040/00312/AM19/	Lic.No/Date:0910066805 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

399	Case No.:251/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00593/AM19/	RLA File :09/24/040/00307/AM19/	Lic.No/Date:0910066806 02.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

400	Case No.:253/15/80-ALC2/2018	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00595/AM19/	RLA File :09/24/040/00340/AM19/	Lic.No/Date:0910066870 16.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

401	Case No.:254/15/80-ALC2/2018	Party Name: KELVION INDIA PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00596/AM19/	RLA File :03/94/040/00694/AM19/	Lic.No/Date:0310825122 19.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

402	Case No.:257/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00599/AM19/	RLA File :07/24/040/00176/AM19/	Lic.No/Date:0710114150 19.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

403	Case No.:308/15/80-ALC2/2018	Party Name: TENOVA INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00650/AM19/	RLA File :07/24/040/00195/AM19/	Lic.No/Date:0710114143 19.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

404	Case No.:258/15/80-ALC2/2018	Party Name: GODREJ & BOYCE MFG. CO. LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00600/AM19/	RLA File :03/94/040/00700/AM19/	Lic.No/Date:0310825147 20.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

405	Case No.: 259/15/80-ALC2/2018	Party Name: DYNAMATIC TECHNOLOGIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00601/AM19/	RLA File :07/24/040/00182/AM19/	Lic.No/Date:0710114156 22.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

406	Case No.: 270/15/80-ALC2/2018	Party Name: VEM TECHNOLOGIES PVT LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00612/AM19/	RLA File :09/24/040/00428/AM19/	Lic.No/Date:0910066924 29.11.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

407	Case No.: 263/15/80-ALC2/2018	Party Name: KUVAWALA CORE DRILL EQUIPMENT PVT. LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00605/AM19/	RLA File :03/94/040/00761/AM19/	Lic.No/Date:0310825380 04.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

408	Case No.: 264/15/80-ALC2/2018	Party Name: TIL LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00606/AM19/	RLA File :02/24/040/00108/AM19/	Lic.No/Date:0210208839 07.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

409	Case No.: 265/15/80-ALC2/2018	Party Name: DEE DEVELOPMENT ENGINEERS LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00607/AM19/	RLA File :05/23/040/00361/AM19/	Lic.No/Date:0510408837 10.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

410	Case No.:266/15/80-ALC2/2018	Party Name: VALVEWORKS INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00608/AM19/	RLA File :31/83/040/00137/AM19/	Lic.No/Date:3110067250 11.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

411	Case No.:267/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00609/AM19/	RLA File :03/95/040/00583/AM19/	Lic.No/Date:0310825583 11.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

412	Case No.:268/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00610/AM19/	RLA File :03/95/040/00579/AM19/	Lic.No/Date:0310825584 11.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. * Case is deferred.			

413	Case No.:269/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00611/AM19/	RLA File :03/95/040/00585/AM19/	Lic.No/Date:0310825585 11.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

414	Case No.:272/15/80-ALC2/2018	Party Name: ICEM ENGINEERING COMPANY PRIVATE LIMITED,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00614/AM19/	RLA File :03/94/040/00785/AM19/	Lic.No/Date:0310825670 14.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

415	Case No.:273/15/80-ALC2/2018	Party Name: LMT TOOLS INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00615/AM19/	RLA File :31/83/040/00144/AM19/	Lic.No/Date:3110067254 17.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

416	Case No.:274/15/80-ALC2/2018	Party Name: STERLITE TECHNOLOGIES LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00616/AM19/	RLA File :03/95/040/00812/AM19/	Lic.No/Date:0310825720 18.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

417	Case No.:275/15/80-ALC2/2018	Party Name: STERLITE TECHNOLOGIES LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00617/AM19/	RLA File :03/95/040/00815/AM19/	Lic.No/Date:0310825721 18.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

418	Case No.:276/15/80-ALC2/2018	Party Name: BIRLA FURUKAWA FIBRE OPTICS LIMITED,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00618/AM19/	RLA File :03/94/040/00758/AM19/	Lic.No/Date:0310825749 18.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

419	Case No.:277/15/80-ALC2/2018	Party Name: MAFLOW INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00619/AM19/	RLA File :31/83/040/00143/AM19/	Lic.No/Date:3110067256 19.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

420	Case No.: 279/15/80-ALC2/2018	Party Name: SUPER CIRCLE AUTO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00621/AM19/	RLA File :05/24/040/00506/AM19/	Lic.No/Date:0510409020 20.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

421	Case No.: 280/15/80-ALC2/2018	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00622/AM19/	RLA File :05/24/040/00529/AM19/	Lic.No/Date:0510409056 26.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

422	Case No.: 281/15/80-ALC2/2018	Party Name: VICTORA AUTO PVT. LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00623/AM19/	RLA File :05/24/040/00530/AM19/	Lic.No/Date:0510409057 26.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

423	Case No.: 288/15/80-ALC2/2018	Party Name: DAGGER MASTER TOOL INDUSTRIES LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00630/AM19/	RLA File :03/94/040/00827/AM19/	Lic.No/Date:0310825933 26.12.2018	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

424	Case No.: 282/15/80-ALC2/2018	Party Name: CORNING TECHNOLOGIES INDIA PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00624/AM19/	RLA File :05/23/040/00395/AM19/	Lic.No/Date:0510409144 01.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

425	Case No.: 283/15/80-ALC2/2018	Party Name: CHEMICO SYNTHETICS LTD.,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00625/AM19/	RLA File :05/23/040/00428/AM19/	Lic.No/Date:0510409145 01.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

426	Case No.: 284/15/80-ALC2/2018	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00626/AM19/	RLA File :05/24/040/00548/AM19/	Lic.No/Date:0510409150 02.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

427	Case No.: 285/15/80-ALC2/2018	Party Name: MAINI PRECISION PRODUCTS LIMITED	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00627/AM19/	RLA File :07/24/040/00237/AM19/	Lic.No/Date:0710114362 02.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

428	Case No.: 286/15/80-ALC2/2018	Party Name: GODREJ & BOYCE MFG. CO. LTD.,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00628/AM19/	RLA File :03/94/040/00838/AM19/	Lic.No/Date:0310826137 03.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

429	Case No.: 287/15/80-ALC2/2018	Party Name: CHETAN MEDITECH PVT. LTD.,	Meet No/Date: 15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00629/AM19/	RLA File :08/24/040/00300/AM19/	Lic.No/Date:0810144240 04.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

430	Case No.:289/15/80-ALC2/2018	Party Name: NIPHA EXPORTS PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00631/AM19/	RLA File :02/24/040/00135/AM19/	Lic.No/Date:0210208907 09.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

431	Case No.:292/15/80-ALC2/2018	Party Name: VEELINE MEDIA LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00634/AM19/	RLA File :02/24/040/00145/AM19/	Lic.No/Date:0210208916 10.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

432	Case No.:293/15/80-ALC2/2018	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00635/AM19/	RLA File :03/95/040/00869/AM19/	Lic.No/Date:0310826313 10.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

433	Case No.:294/15/80-ALC2/2018	Party Name: BANGALORE BIOTECH LABS PVT LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00636/AM19/	RLA File :07/24/040/00240/AM19/	Lic.No/Date:0710114398 11.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

434	Case No.:295/15/80-ALC2/2018	Party Name: TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00637/AM19/	RLA File :53/24/040/00010/AM19/	Lic.No/Date:5310019903 14.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
435	Case No.:296/15/80-ALC2/2018	Party Name: BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00638/AM19/	RLA File :03/94/040/00879/AM19/	Lic.No/Date:0310826356 14.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
436	Case No.:297/15/80-ALC2/2018	Party Name: KUVAWALA CORE DRILL EQUIPMENT PVT. LTD.,	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00639/AM19/	RLA File :03/94/040/00864/AM19/	Lic.No/Date:0310826376 15.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
437	Case No.:298/15/80-ALC2/2018	Party Name: ULTRA ENGINEERS	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00640/AM19/	RLA File :31/83/040/00164/AM19/	Lic.No/Date:3110067288 16.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
438	Case No.:299/15/80-ALC2/2018	Party Name: TATA HITACHI CONSTRUCTION MACHINERY COMPANY PRIVAT	Meet No/Date:15/80- ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00641/AM19/	RLA File :02/24/040/00140/AM19/	Lic.No/Date:0210208927 17.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

439	Case No.:300/15/80-ALC2/2018	Party Name: DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00642/AM19/	RLA File :09/24/040/00487/AM19/	Lic.No/Date:0910067093 18.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

440	Case No.:406/15/80-ALC2/2018	Party Name: ALLROUND (INDIA) VEGETABLE PROCESSING MACHINES PRI	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00748/AM19/	RLA File :33/24/040/00016/AM19/	Lic.No/Date:3310030504 18.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

441	Case No.:301/15/80-ALC2/2018	Party Name: ENDRESS AND HAUSER (INDIA) AUTOMATION INSTRU-	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00643/AM19/	RLA File :03/94/040/00911/AM19/	Lic.No/Date:0310826485 21.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

442	Case No.:302/15/80-ALC2/2018	Party Name: ENDRESS AND HAUSER (INDIA) AUTOMATION INSTRU-	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00644/AM19/	RLA File :03/94/040/00912/AM19/	Lic.No/Date:0310826486 21.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

443	Case No.:303/15/80-ALC2/2018	Party Name: FABTECH PROJECTS & ENGINEERS LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00645/AM19/	RLA File :31/83/040/00156/AM19/	Lic.No/Date:3110067291 21.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

444	Case No.: 304/15/80-ALC2/2018	Party Name: BANCO PRODUCTS (INDIA) LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00646/AM19/	RLA File :34/24/040/00316/AM19/	Lic.No/Date:3410044824 22.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
445	Case No.: 305/15/80-ALC2/2018	Party Name: VEE KAY VIKRAM & CO LLP	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00647/AM19/	RLA File :08/24/040/00297/AM19/	Lic.No/Date:0810144369 23.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
446	Case No.: 306/15/80-ALC2/2018	Party Name: VEE KAY VIKRAM & CO LLP	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00648/AM19/	RLA File :08/24/040/00199/AM19/	Lic.No/Date:0810144370 23.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
447	Case No.: 307/15/80-ALC2/2018	Party Name: VARINDERA TOOLS (PVT) LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00649/AM19/	RLA File :30/24/040/00049/AM19/	Lic.No/Date:3010104578 29.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			
448	Case No.: 313/15/80-ALC2/2018	Party Name: OMEGA ICEHILL PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00655/AM19/	RLA File :05/24/040/00627/AM19/	Lic.No/Date:0510409545 31.01.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

449	Case No.: 310/15/80-ALC2/2018	Party Name: TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00652/AM19/	RLA File :53/24/040/00013/AM19/	Lic.No/Date:5310019913 05.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

450	Case No.: 311/15/80-ALC2/2018	Party Name: BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00653/AM19/	RLA File :03/94/040/00949/AM19/	Lic.No/Date:0310826867 06.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

451	Case No.: 312/15/80-ALC2/2018	Party Name: BLISS ANAND PVT.LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00654/AM19/	RLA File :05/23/040/00476/AM19/	Lic.No/Date:0510409611 06.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

452	Case No.: 315/15/80-ALC2/2018	Party Name: THE ANUP ENGINEERING LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00657/AM19/	RLA File :08/24/040/00394/AM19/	Lic.No/Date:0810144583 12.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

453	Case No.: 316/15/80-ALC2/2018	Party Name: RONCH POLYMERS PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00658/AM19/	RLA File :03/95/040/01154/AM19/	Lic.No/Date:0310827026 14.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

454	Case No.: 317/15/80-ALC2/2018	Party Name: BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00659/AM19/	RLA File :03/94/040/00986/AM19/	Lic.No/Date:0310827036 14.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

455	Case No.: 318/15/80-ALC2/2018	Party Name: MASU BRAKE PADS PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00660/AM19/	RLA File :05/24/040/00637/AM19/	Lic.No/Date:0510409677 15.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

456	Case No.: 319/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00661/AM19/	RLA File :09/24/040/00349/AM19/	Lic.No/Date:0910067177 15.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

457	Case No.: 320/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00662/AM19/	RLA File :09/24/040/00351/AM19/	Lic.No/Date:0910067178 15.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

458	Case No.: 321/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00663/AM19/	RLA File :09/24/040/00348/AM19/	Lic.No/Date:0910067179 15.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

459	Case No.: 322/15/80-ALC2/2018	Party Name: AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00664/AM19/	RLA File :09/24/040/00350/AM19/	Lic.No/Date:0910067180 15.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

460	Case No.: 323/15/80-ALC2/2018	Party Name: NNF TECHNOLOGIES	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00665/AM19/	RLA File :07/24/040/00268/AM19/	Lic.No/Date:0710114561 15.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

461	Case No.: 324/15/80-ALC2/2018	Party Name: SWASTIK TUNGSTEN PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00666/AM19/	RLA File :03/95/040/01213/AM19/	Lic.No/Date:0310827084 15.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

462	Case No.: 325/15/80-ALC2/2018	Party Name: ULTRA ENGINEERS	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00667/AM19/	RLA File :31/83/040/00177/AM19/	Lic.No/Date:3110067318 18.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

463	Case No.: 326/15/80-ALC2/2018	Party Name: UNI VTL PRECISION PVT. LTD.	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00668/AM19/	RLA File :65/24/040/00005/AM19/	Lic.No/Date:6510000024 18.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

464	Case No.: 327/15/80-ALC2/2018	Party Name: ASHWIN PLASTIC INDUSTRIES	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00669/AM19/	RLA File :03/94/040/00997/AM19/	Lic.No/Date:0310827105 19.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

465	Case No.: 328/15/80-ALC2/2018	Party Name: ACE FURNACES PVT. LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00670/AM19/	RLA File :03/94/040/01005/AM19/	Lic.No/Date:0310827111 19.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

466	Case No.: 329/15/80-ALC2/2018	Party Name: CHEMICO SYNTHETICS LTD.,	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00671/AM19/	RLA File :05/23/040/00506/AM19/	Lic.No/Date:0510409691 19.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

467	Case No.: 330/15/80-ALC2/2018	Party Name: AUTO COMP INDIA PVT. LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00672/AM19/	RLA File :31/83/040/00173/AM19/	Lic.No/Date:3110067323 19.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

468	Case No.: 331/15/80-ALC2/2018	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00673/AM19/	RLA File :05/24/040/00668/AM19/	Lic.No/Date:0510409696 20.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

469	Case No.: 332/15/80-ALC2/2018	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00674/AM19/	RLA File :05/24/040/00669/AM19/	Lic.No/Date:0510409703 20.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

470	Case No.: 333/15/80-ALC2/2018	Party Name: SREE RAM TUBEWELL	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00675/AM19/	RLA File :32/24/040/00057/AM19/	Lic.No/Date:3210078867 21.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

471	Case No.: 334/15/80-ALC2/2018	Party Name: JAMES ROBINSON LABS PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00676/AM19/	RLA File :09/24/040/00531/AM19/	Lic.No/Date:0910067205 22.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

472	Case No.: 335/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00677/AM19/	RLA File :03/95/040/01021/AM19/	Lic.No/Date:0310827223 22.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

473	Case No.: 336/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00678/AM19/	RLA File :03/95/040/00999/AM19/	Lic.No/Date:0310827224 22.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

474	Case No.: 337/15/80-ALC2/2018	Party Name: LARSEN & TOUBRO LIMITED	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00679/AM19/	RLA File :03/95/040/00995/AM19/	Lic.No/Date:0310827225 22.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

475	Case No.: 338/15/80-ALC2/2018	Party Name: KELVION INDIA PVT LTD	Meet No/Date:15/80-ALC2/2018 06.03.2019	Status:
	HQ File :01/80/050/00680/AM19/	RLA File :03/94/040/00993/AM19/	Lic.No/Date:0310827286 26.02.2019	Deferred
	Decision: The Committee considered the case as per the agenda and noted that the hard copy of the application has not been received. The Committee decided to request RA for furnishing the hard copy of application. Case is deferred.			

M.No 15/80
20-3-19

S.No-221
W/C DHE

Subject: AA No.-0310813078 dated 05.05.2017 of L&T-MHPS, Mumbai
To: Norm Committee I DGFT <nc1 dgft@nic.in>

Date: 12/24/18 09:55 AM
From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
HEI Division
OFFICE MEMORANDUM

Subject : DGFT ID- 01/80/50/00100/AM18/DES-I dated Nil
AA No.-0310813078 dated 05.05.2017 of L&T-MHPS, Mumbai

Export Product-Steam Turbine 650 MW.

Inputs

Item No (as per AA)	Recommendation
Item no. 1, 2, 6, 8 to 14, 16 to 25, 32, 34 to 36, 38, 40 to 108, 111 to 172, 176 to 286, 289 to 323, 326 to 402.	Net to net in numbers as per GN4 with accountability.
Item no. 26 to 29, 39.	As per SION C1647, 2% of FOB value or as applied for whichever is lower
Item no. 30, 31	As per SION C1647 , since wastage calculation has not been provided.
Item no. 37	5,345 Kg
Item no. 109	627 Kg
Item no. 110	634 Kg
Item no. 173 to 175	As per SION C-738
Item no. 15, 287, 288, 324, 325	deleted- description is vague.
Item no. 3 to 5, 7,	deleted -as not imported under AA by applicant
Item no. 33	deleted- as not part of export product.

This has the approval of JS.

(K.K. Fiwari)
Industrial Adviser

Dy. DGFT, DES-I
Deptt. of HI, UO NoDES-I/L&T/Tu-1-2018-HI

dated 24.12.2018

M.No 15/80
20/03/19S.No 227
D/L DHI

Subject: AA No. 0510402573 dated 16.05.2017 of Indure , New Delhi,

Date: 02/28/19 10:03 AM

To: Norm Committee I DGFT <nc1.dgft@nic.in>

From: "HEI Division, DHI" <divhei-dhi@gov.in>

Ministry of Heavy Industries & Public Enterprises

Department of Heavy Industry

HEI Division

Subject: DGFT ID- 01/80/50/148/AM18/DES-I/733 dated 15.02.2019

AA No. 0510402573 dated 16.05.2017 of Indure , New Delhi,

Since, neither the calculations nor the supporting documents (having handwritten corrections) are certified by appropriate authority and reduced zoom copy of engineering drawing is illegible, therefore it is requested to provide the information as per Appendix 4K of DGFT's Public Notice No. 68/2015-20 dated 22/3/2018 duly certified by CE.

(K. K. Tiwari)
Industrial Adviser

Dy. DGFT, DES-I

Deptt.of HI, UO No DES-1/INPL/AHP-1-2019-HIEI

dated 28.02.2019